NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 36
CA 3216/2019; CA 40/2020; CA 473/2020 &
IA 28/2021 In CP 1498/2019

CORAM:
SH. KAPAL KUMAR VOHRA — HON'BLE MEMBER (T)
JUSTICE P. N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.02.2022**

NAME OF THE PARTIES: **ITC Ltd & Anr**
V/s
Hotel Leela ventures Ltd & Ors

Appearance (via video-conference):

FOR THE APPLICANT :

FOR THE RESPONDENT 16 : Mr Rohit Gupta a/w Ms Shobhana Narayan and Ms Radhika Kulkarni i/b Khaitan & Co

Section Rule 11, 241 of Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on 28.03.2022.

Sd/-
KAPAL KUMAR VOHRA
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

VEDANT